## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 52 OF 2016**

3<sup>rd</sup> August, 2018 Dated:

Hon'ble Mr. Justice N.K. Patil, Judicial Member Present: Hon'ble Mr. S. D. Dubey, Technical Member

## In the matter of:

EID Parry (India) Ltd. Versus Hubli Electricity Supply Co. Ltd. & Ors.			 Appellant(s)
			 Respondent(s)
Counsel for the Appellant(s)	:	-	
Counsel for the Respondent(s)	:	Ragima R.for R-1	

## ORDER

Post this matter on **<u>08.10.2018</u>** as requested by the learned counsel appearing for the Respondent No. 1.

(S. D. Dubey) **Technical Member**  (Justice N. K. Patil) **Judicial Member** 

Bn/kt